

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.174 of 2012

Dated : 17th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Punjab State Power Corporation Ltd.Appellant(s)

Versus

Punjab State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Kr. Ganesan

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Parveen Singh

ORDER

At the request of the learned counsel for the Appellant, post the matter on **13.01.2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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